GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 388

TO BE ANSWERED ON THE 16TH SEPTEMBER, 2020/ BHADRAPADA 25, 1942 (SAKA)

CASTE BASED CENSUS

388. SHRI NEERAJ DANGI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Caste based Census has been done by Government;

(b) if so, whether Government proposes to make its figures public;

(c) if so, by when; and

(d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (d): Socio Economic and Caste Census (SECC) 2011 was conducted by the Ministry of Rural Development (MoRD) and the then Ministry of Housing and Urban Poverty Alleviation (HUPA) in rural and urban areas respectively. The SECC 2011 data excluding the caste data have since been finalized and published by MoRD and HUPA. The Office of the Registrar General, India had provided logistic and technical support in conducting the SECC-2011. The raw caste data have been handed over to the Ministry of Social Justice and Empowerment for classification and categorization of data.

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